

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 31st January, 2023

NO. LJ (B) 4/2018/246 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
FLYING SQUAD TEAM			
1.	Shri Stranger Momin, District Programme Manager, DRDA, Resubelpara.	North Garo Hills District, Resubelpara	Deputy Commissioner, NGHD, Resubelpara
2.	Shri Mickhenchard Ch. Momin, JRDA, Kharkutta C&RD Block, North Garo Hills.		
3.	Shri Welfareson Momin, Sub-Inspector of School, Resubelpara.		
4.	Shri Rupert D. Shira, Lecturer DIET, North Garo Hills.		
5.	Shri Babilon M. Sangma, Lecturer DIET, North Garo Hills.		
6.	Shri Susang R. Sangma, Asst. Engineer, DRDA, North Garo Hills.		
7.	Shri Maclaren K. Marak, Asst. Project Officer, MGNREGS, North Garo Hills.		
8.	Shri Matsram Ch. Marak, Project Economics, DRDA, North Garo Hills.		
9.	Shri Rahul Medhi, APO, DRDA, North Garo Hills.		

10.	Shri Ebinal K. Marak, Lecturer, DIET, North Garo Hills.	North Garo Hills District, Resubelpara	Deputy Commissioner, NGHD, Resubelpara
11.	Shri Silingbirth D. Sangma, RGSA, DRDA, North Garo Hills.		
12.	Shri Tengsrang D. Sangma, APO, Bajengdoba C&RD block, North Garo Hills.		
STATIC SURVELLIANCE TEAM			
1.	Shri J.R.R. Marak, Lecturer DIET, North Garo Hills.	North Garo Hills District, Resubelpara	Deputy Commissioner, NGHD, Resubelpara
2.	Shri Nikseng Marak, APO, Kharkutta C&RD Block, North Garo Hills.		
3.	Shri Chingchak Areng, BPM, NRLM, Kharkutta C&RD Block, North Garo Hills.		
4.	Shri Paul Tomy G. Momin, SDO, PHE, North Garo Hills.		
5.	Shri Barnawel D. Shira, JE, Water Resources, North Garo Hills.		
6.	Shri Sixbirth Momin, Accountant, DPMU, North Garo Hills.		
7.	Shri Lalmingthanghanghai, Asst. Manager, DPU, North Garo Hills.		
8.	Shri Nitul Das, Asst. General Manager – DPM, MBDMA, North Garo Hills.		
9.	Shri Kontact Marak, Asst. Manager, MBMA/MBDMA, North Garo Hills.		
10.	Shri Jeebach Jha, SDO, Water Resources, North Garo Hills.		
11.	Shri Splithone K. Marak, JE, AEE, PWD (Road), Kharkutta, North Garo Hills.		
12.	Shri Swarup Rabha, JE, AEE, PWD (Road), Bajengdoba, North Garo Hills.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/246 - A,
Copy to:-

Dated Shillong, the 31st January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Magistrate, North Garo Hills District, Resubelpara for information with reference to letter No. NGHD/JUDL-10/2014/147, dt. 27.1.2023.
4. Personnel A.R (A) Department.
5. Election Department with reference to letter No. EL.5/2018/50, Dt. 20.12.2022.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
